

DIVISION BENCH
COURT - II

O-215

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/67(KB)2022
IN
C.A.(CAA)/138(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06TH FEBRUARY 2024, 10:30 A.M

IN THE MATTER OF	JKK FINANCE LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearance (via video conferencing/physically)

Mr. Kovid Mukherjee, CS.

] For the Petitioner

ORDER

1. Ld. Authorised Representative Mr. Kovid Mukherjee appearing on behalf of petitioner present.
2. Ld. Counsel for the petitioner wants to withdraw this application. Accordingly, this application is **dismissed** as **withdrawn**. File be consigned to record.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**